

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3819

ANSWERED ON:17.08.2010

STATUTORY DEVELOPMENT BOARD

Ahir Shri Hansraj Gangaram;Naik Dr. Sanjeev Ganesh;Sainuji Shri Kowase Marotrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Maharashtra for a separate Statutory Development Board for different regions in the State;
- (b) if so, the details thereof and the reaction of the Government in this regard;
- (c) whether the Government has any proposal to amend Article 371(2)
- (a) of the Constitution to facilitate such action;
- (d) if so, the details thereof;
- (e) whether the Government has set up any Group of Ministers to examine the said matter;
- (f) if so, the details and the recommendations made by the GoM; and
- (g) the reaction of the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): Yes, Madam. Government of Maharashtra, on the basis of a Resolution passed unanimously by both Houses of the State Legislature on 13.07.2006, has sent a proposal to the Union Ministry of Home Affairs requesting Government of India to take necessary steps to amend Article 371 (2) of Constitution to set up a separate Statutory Development Board for North Maharashtra covering the five districts of Dhule, Nandurbar, Jalgaon, Nashik and Ahmednagar. Similarly, the Union Ministry of Home Affairs has received from the Government of Maharashtra, a Resolution passed on 20th February, 2005 by both the Houses of Maharashtra State Legislature recommending the establishment of a separate Development Board for Konkan region of the State. Planning Commission, who were consulted in the matter of setting up a separate Statutory Development Board for the Konkan region in Maharashtra are of the view that backwardness by itself is not a reason for constitutional amendment for establishing a separate Development Board for Konkan region as there are other instruments available to the Centre and State Governments to gear up their developmental machinery.

(e): No, Madam.

(f) & (g): Does not arise.